

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 30th August, 2018
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 01/2018(CZ) (M.A.No.14/18)	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	<u>05-10-2018</u>
2.	Appeal No. 02/2018(CZ) (M.A.No.15/18)	Smt. Chatur Kumari Singh Vs. Collector, Dist.-Panna & Anr.	Mr. K.P.Shrivastava, Adv.	<u>08-10-2018</u>
AFTER NOTICE				
3.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma, Adv.	<u>05-10-2018</u>
FOR COMPLETION OF PLEADING				
4.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	<u>05-10-2018</u>
5.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	<u>05-10-2018</u>
FOR COMPLIANCE				
6.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	<u>05-10-2018</u> (Amicus Curiae)
7.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	<u>04-10-2018</u>
8.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	<u>04-10-2018</u>
9.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misra, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, A	<u>08-10-2018</u>

10.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	<u>08-10-2018</u>
11.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	<u>08-10-2018</u>
12.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	<u>08-10-2018</u>

Note : **No Hon'ble Members is posted in this Bench. The Cases listed above on 30-08-2018 shall be adjourned to 04-10-2018, 05-10-2018 and 08-10-2018.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in